

IN THE NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH, (COURT-II)

Item No. 203
126(ND)/2016

IN THE MATTER OF:

Mr. C.M. Narula

... Applicant/Petitioner

Vs.

M/s. CMD Paradesi Developers Pvt. Ltd. & ...
Ors.

Respondent

Under Section: 241-242

Order delivered on 20.04.2021

CORAM:

SHRI. ABNI RANJAN KUMAR SINHA,
HON'BLE MEMBER (J)

SHRI. L. N. GUPTA,
HON'BLE MEMBER (T)

PRESENT:

ORDER

Renotify this case on 05.05.2021

Sd/-
(T.S SINGH)
COURT OFFICER